

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU**

ON 19.10.2020

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>FOR REPLY</u></b> 1) M.A. 19/2020 <b><u>ARGUMENTS</u></b> 2) R.A.68/2020 3) M.A.108/2020 4) R.A.206/2019 5) Misc. 35/2020	<b><u>EVIDENCE</u></b> 1) S.C.127/2016 2) S.C.109/2017 3) S.C.88/2019 4) S.C.322/2019 5) S.C.324/2019 6) S.C. 338/2019 <b><u>ARGUMENTS</u></b> 7) S.C.353/2018  <b><u>ATTACHMENT WARRANT</u></b> 8) S.C. 39/2017 <b><u>HEARING</u></b> 9) Spl.C. 103/2016 10) Crl.Misc. 1166/2020
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>CALL ON</u></b> 1) R.A. 57/2015 2) R.A. 175/2020  <b><u>HEARING</u></b> 3) Misc. 104/2019 <b><u>OBJECTION</u></b> 4) M.A. 54/2019	<b><u>OBJECTION</u></b> 1) Crl.Misc.1301/2020 2) Crl.Misc.1314/2020 3) Crl.Misc.1323/2020 4) Crl.Misc.1330/2020 5) Crl.Misc.1332/2020 6) Crl.Misc.1333/2020 7) Crl.Misc. 1334/2020 8) Crl.Misc. 1339/2020 9) Crl.Misc. 1353/2020  <b><u>ORDERS</u></b> 10) Crl.Misc.1318/2020 11) Crl.Misc.1319/2020


  
17/10/2020

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 19.10.2020 are posted to 09.11.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued  
By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL  
DISTRICT & SESSIONS JUDGE  
Cause List Dated 19.10.2020**

<u>MORNING SESSION</u>	
1. R.A. 32/2020 2. R.A.19/2005 3. R.A.115/2015 4. R.A.75/2016 5. M.A.73/2017 6. Misc.49/2018 7. Crl.Misc.12/2019 8. Crl.Misc.1227/2020 9. Crl.A.121/2019	<u>EVIDENCE</u> 10. S.C.159/2013 11. Spl.c.140/2015
<u>AFTERNOON SESSION</u>	
1. A.S.8/2018 2. A.S.9/2018 3. A.S.10/2018 4. A.S.11/2018 5. A.S.12/2018 6. A.S.13/2018	

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

II ADDL. District & Sessions Court, BRD

Cause List List 19.10.2020.

1	SPL.C 147/2016 (HEARING)	
2	SPL.C 474/2018 (HEARING)	
3	CrI.Misc. 1348/2020 (NOTICE)	
4	CrI.Misc. 1302/2020 (Objection)	
5	CrI.Misc. 1305/2020 (Objection)	
6	SPL.C 177/2014 (Evidnce)	
7	SPL.C 219/2016 (Evidnce)	
8	SPL.C 97/2017 (Evidnce)	
9	CrI.Misc. 1306/2020 (Objection)	
10	SPL.C 424/2018 (NBW TO ACCUSED)	
11	SPL.C 351/2019 (AWAIT ORDERS)	
12	SPL.C 128/2017 (Charge)	
13	SPL.C 610/2018 (Charge)	
14	SPL.C 60/2019 (Charge)	
15	SPL.C 269/2019 (Charge)	
16	SPL.C 86/2020 (Charge)	
17	SPL.C 454/2019 (Await report)	

<b>Afternoon Session</b>		
18	SPL.C 161/2020 (HBC)	
19	SPL.C 167/2020 (HBC)	
20	SPL.C 177/2020 (HBC)	
21	SPL.C 191/2020 (HBC)	
22	SPL.C 209/2020 (HBC)	
23	SPL.C 335/2020 (HBC)	
24	SPL.C 91/2019 (FDT)	
25	SPL.C 164/2013 (Evidnce)	
26	SPL.C 87/2015 (Evidnce)	
27	SPL.C 221/2016 (Evidnce)	
28	SPL.C 314/2019 (Evidnce)	
29	CrI.Misc. 1254/2020 (ORDER)	
30	Cr No. 180/2020 (JC)	
31	Cr No. 195/2020 (JC)	
32	Cr No. 196/2020 (JC)	
33	Cr No. 244/2020 (JC)	

## II ADDL. District &amp; Sessions Court, BRD

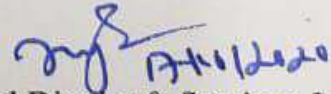
## Adjourned Cases List 19.10.2020.

1	SPL.C 13/2013 (Evidnce)	<b>20-11-2020</b>
2	SPL.C 136/2013 (Evidnce)	<b>20-11-2020</b>
3	SPL.C 173/2013 (Evidnce)	<b>20-11-2020</b>
4	SPL.C 168/2014 (Evidnce)	<b>20-11-2020</b>
5	SPL.C 117/2020 (HBC)	<b>20-11-2020</b>
6	SPL.C 128/2020 (HBC)	<b>20-11-2020</b>
7	SPL.C 138/2020 (HBC)	<b>20-11-2020</b>
8	SPL.C 141/2020 (HBC)	<b>20-11-2020</b>
9	SPL.C 29/2016 (Evidnce)	<b>27-11-2020</b>
10	SPL.C 61/2016 (Evidnce)	<b>27-11-2020</b>
11	SPL.C 99/2016 (Evidnce)	<b>27-11-2020</b>
12	SPL.C 139/2016 (Evidnce)	<b>27-11-2020</b>
13	SPL.C 283/2018 (FDT)	<b>30-11-2020</b>
14	SPL.C 400/2018 (FDT)	<b>30-11-2020</b>
15	SPL.C 425/2018 (FDT)	<b>30-11-2020</b>
16	SPL.C 19/2016 (Evidnce)	<b>04-12-2020</b>
17	SPL.C 50/2016 (Evidnce)	<b>04-12-2020</b>
18	SPL.C 110/2016 (Evidnce)	<b>04-12-2020</b>
19	SPL.C 116/2016 (Evidnce)	<b>04-12-2020</b>
20	SPL.C 125/2016 (Evidnce)	<b>04-12-2020</b>
21	SPL.C 132/2016 (Evidnce)	<b>04-12-2020</b>
22	SPL.C 245/2016 (Evidnce)	<b>04-12-2020</b>
23	SPL.C 30/2017 (Evidnce)	<b>04-12-2020</b>
24	SPL.C 119/2017 (Evidnce)	<b>04-12-2020</b>
25	SPL.C 180/2017 (Evidnce)	<b>04-12-2020</b>
26	SPL.C 134/2015 (Evidnce)	<b>05-12-2020</b>
27	SPL.C 160/2015 (Evidnce)	<b>05-12-2020</b>

28	SPL.C 176/2015 (Evidnce)	<b>05-12-2020</b>
29	SPL.C 5/2016 (Evidnce)	<b>05-12-2020</b>
30	SPL.C 15/2016 (Evidnce)	<b>05-12-2020</b>
31	SPL.C 194/2016 (Evidnce)	<b>05-12-2020</b>
32	SPL.C 247/2016 (Evidnce)	<b>05-12-2020</b>
33	SPL.C 204/2017 (Evidnce)	<b>05-12-2020</b>
34	SPL.C 394/2017 (Evidnce)	<b>05-12-2020</b>
35	SPL.C 75/2018 (Evidnce)	<b>05-12-2020</b>
36	SPL.C 199/2018 (Charge)	<b>05-12-2020</b>
37	SPL.C 41/2018 (FDT)	<b>05-12-2020</b>
38	SPL.C 18/2016 (Evidnce)	<b>07-12-2020</b>

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 19-10-2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR HEARING</u></b> 1. M.C.150/2020 2. R.A.228/2020</p> <p><b><u>FOR ARGUMENTS</u></b> 3. M.A.33/2018 4. R.A.76/2019 5. M.A.28/2019</p> <p><b><u>CALL ON</u></b> 6. M.C. 135/2020</p> <p><b><u>FOR ORDER</u></b> 7. M.C.51/2020</p> <p><b><u>FOR JUDGMENT</u></b> 8. R.A.96/2018 9. M.C.204/2020</p>	<p><b><u>FOR EVIDENCE</u></b> 1. SC.162/2017 2. SC.243/2018 3. SC.251/2018 4. SC.264/2018 5. SC.295/2018 6. SC.322/2018</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR OFFICE OBJECTIONS</u></b> 10. R.A.260/2020 11. R.A.261/2020</p> <p><b><u>FOR COMPLIANCE</u></b> 12. EX.100/2020</p>	<p><b><u>FOR ARGUMENTS</u></b> 7. CRL.A.87/2019 8. CRL.A.97/2019 9. CRL.MISC.1320/2020</p> <p><b><u>NOTICE</u></b> 10. CRL.MISC.1351/2020 11. CRL.MISC.1354/2020</p> <p><b><u>FOR AWAIT TCR</u></b> 12. CRL.A.36/2019</p> <p><b><u>CALL ON</u></b> 13. SC.25/2015</p> <p><b><u>FOR HBC</u></b> 14. SC.37/2019</p> <p><b><u>VAKALATH</u></b> 15. SC.54/2020</p> <p><b><u>FOR OBJECTIONS</u></b> 16. Crl.Misc. 1309/2020 17. Crl.Misc. 1311/2020 18. Crl.Misc. 1316/2020</p>




VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka  
2. Other cases listed on 19-10-2020 are posted to 21-10-2020

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 19/10/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS:</u></b> 1) M.A. 3/2017 2) R.A. 17/2017 3) R.A. 147/2019</p> <p><b><u>Objection:</u></b> 1) R.A. 99/2019 2) R.A. 141/2019 3) R.A. 167/2019</p> <p><b><u>RPAD:</u></b> 1) G &amp; WC 18/2020</p> <p><b><u>To hear:</u></b> 1) R.A. 89/2017 2) R.A. 154/2019 3) M.C. 64/2020</p> <p><b><u>Evidence:</u></b> 1) SC 115/2013 2) SC 18/2014 3) SC 299/2013</p> <p><b><u>To hear:</u></b> 1) Crl.Misc. 1347/2020 2) Crl.Misc. 1344/2020</p>	<p><b><u>ARGUMENTS:</u></b> 1) SC 160/2010 2) SC 91/2017</p> <p><b><u>313 Statement:</u></b> 1) SC 191/2013</p> <p><b><u>Order:</u></b> 1) AA 14/2020 2) SC 267/2011</p> <p><b><u>Judgment:</u></b> 1) M.A. 17/2019 2) SC 82/2011 3) SC 349/2011</p> <p><b><u>Custody Matters:</u></b> 1) SC 211/2017 2) SC 80/2020</p> <p><b><u>Objection:</u></b> 1) Crl.Misc 1321/2020 2) Crl.Misc 1352/2020</p> <p><b><u>HBC:</u></b> 1) SC 285/2019 2) SC 111/2020</p> <p><b><u>To hear:</u></b> 1) Crl.Misc. 1312/2020 2) Crl.Misc. 1346/2020</p>

  
7<sup>th</sup> Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated: 27/8/2020 issued by Hon'ble High Court of Karnataka.



**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 19-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	CRL.A 69/2019 (CALL ON) IA/1/2019 IA/2/2019		G.V. SARAVANAN <b>Vs</b> INDIRA SARAVANAN	BEALA JEMIMA
2	CrI.Misc. 1290/2020 (HEARING)		MAHAMAD SALAMAN ALIAS SALMAN <b>Vs</b> NANDAGUDI POLICE STATION	M. V. MURTHY
3	SC 11/2020 (SUMMONS)		HOSAKOTE POLICE STATION <b>Vs</b> A1. SURESH	A
4	SC 139/2018 (NOTICE)		KUMBALAGUDU POLICE STATION <b>Vs</b> A1. KUMARA @ AACHARI @ KAPPE	
5	SC 83/2015 (Evidnce)		WHITEFILED POLICE STATION <b>Vs</b> MANGALA MUKHI SUNDAR @ VAISHALI	
6	SC 149/2015 (Evidnce)		AVALAHALLI POLICE STATION <b>Vs</b> A1. ANISH AHAMAD	
7	SC 122/2016 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. ASHOKREDDY	
8	SC 28/2017 (Evidnce)		HOSAKOTE POLICE STATION <b>Vs</b> A1. MANJUNATHA K.	
9	SC 53/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> SHARATH	
10	SC 86/2018 (Evidnce)		KAGGALIPURA POLICE STATION <b>Vs</b> A1. SOMASHEKAR	
11	SC 94/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A2. CHIDANANDA	

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 19-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	SC 131/2018 (Evidnce)		THALAGHATTAPURA POLICE STATION <b>Vs</b> A1. JABIULLA @ JABI	
<b>SS TO WITNESSES</b>				
13	SC 142/2018 (Evidnce)		KAGGALIPURA POLICE STATION <b>Vs</b> A1. ARUN	
14	SC 163/2018 (Evidnce)		NELAMANGALA RURAL POLICE STATION <b>Vs</b> A1. KRISHNAMURTHY	
15	SC 159/2019 (Evidnce)		HOSAKOTE POLICE STATION <b>Vs</b> A1. BASANTH KUMAR	A
16	CRL.A 75/2019 (ARGUMENTS.) IA/1/2019		MARUTHI TRADING CORPORATION <b>Vs</b> MANJUNATHA ENGINEERING WORKS	NARASIMHAN C. D.
17	SC 27/2020 (HBC)		KADUGODI POLICE STATION <b>Vs</b> A1. GIRIJAMMA	A
18	SC 107/2020 (HBC)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A3. SYED SALMAN	A
19	SC 168/2019 (FDT)		KADUGODI POLICE STATION <b>Vs</b> A1. VISHNUVARDHAN REDDY	P.N Shekarababu
20	CrI.Misc. 1307/2020 (Objection)		S. RAJESH <b>Vs</b> KUMBALAGODU POLICE STATION	NATARAJ D.
21	CrI.Misc. 1322/2020 (Objection)		CHANDRASHEKAR <b>Vs</b> THALAGHATTAPURA POLICE STATION	T. S. GURUNATH
22	CrI.Misc. 1325/2020 (Objection)		PRADEEPA K. N. <b>Vs</b> NELAMANGALA RURAL POLICE STATION	R. B. SADASIVAPPA

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 19-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11:00-12:00 AM</u></b>		
1	FDP 17/2012 (HEARING)		K.C.MURALIDHAR <b>Vs</b> CHIKKAPPAIAH	P.M.SIDDAMALLAPPA
<b>ARGUMENTS BY ADV. DEFTS.</b>				
2	R.A. 126/2017 (ARGUMENTS.) IA/1/2017		VENKUBAI SINCE DEAD BY HER LRS <b>Vs</b> SUBRAMANYAM	
3	R.A. 239/2010 (JUDGEMENT)		Anjanappa <b>Vs</b> Hanumanthappa	N.R. Jayaprakash
4	M.A. 140/2020 (CALL ON) IA/1/2020		NAVEEN <b>Vs</b> THERASAMMA	S. A. AHMED

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Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 19-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	P & SC	45/2020
2	P & SC	33/2020
3	SC	110/2020
4	SC	141/2019
5	SC	13/2017
6	SC	124/2018
7	SC	2/2013
8	SC	340/2019
9	SC	166/2015
10	SC	47/2019
11	SC	60/2018
12	SC	120/2020
13	SC	334/2019
14	Spl.C	205/2020
15	Spl.C	10/2018

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

17/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 19-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	RA	54/2015
2	G & WC	21/2019
3	G & WC	39/2019
4	RA	135/2020
5	MA	45/2019
6	MA	29/2020
7	MA	30/2020
8	RA	146/2015
9	RA	70/2017
10	RA	197/2019
11	RA	146/2018
12	RA	37/2016
13	RA	13/2019
14	RA	133/2020
15	CrI.A.	6/2017

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

19/10/2020